

**FORM-G**

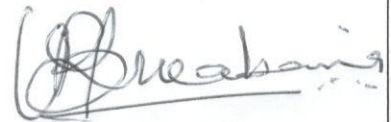
**INVITATION FOR EXPRESSION OF INTEREST FOR RAJAT COMMERCIAL ENTERPRISES PVT LTD OPERATING AS GENERAL MERCHANTS, TRADERS AND DEALERS IN GOODS COMMODITIES AND MERCHANDISE ON READY OR FORWARD BASIS. AT 401/A, PEARL ARCADE, OPP. P.K. JEWELLERS, DAWOOD BAUG LANE, OFF J.P. ROAD, ANDHERI, (W), MUMBAI CITY, MUMBAI, MAHARASHTRA, INDIA, 400058**

*(Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)*

<b>PARTICULARS</b>		
1	Name of the Corporate Debtor along with PAN /CIN /LLP No.	Rajat Commercial Enterprises Private Limited CIN: U51100MH1987PTC043706
2	Address of the registered office	401/A, Pearl Arcade, Opp. P.K. Jewellers, Dawood Baug Lane, Off J.P. Road, Andheri, (W), Mumbai City, Mumbai, Maharashtra, India, 400058
3	URL of website	There is no Operational Website of CD
4	Details of place where majority of fixed assets are located	The CD Does not have any Fixed Assets
5	Installed capacity of main products/ services	The operations of the CD have been closed since last 2 years.
6	Quantity and value of main products /services sold in last financial year	The operations of the CD have been closed since last 2 years.
7	Number of employees/ workmen	NIL
8	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL:	Eligibility for resolution applicants under section 25(2)(h) of the Code can be obtained from the office of RP situated at the <b>401/A, PEARL ARCADE, OPP. P.K. JEWELLERS, DAWOOD BAUG LANE, OFF J.P. ROAD, ANDHERI, (W), MUMBAI CITY, MUMBAI, MAHARASHTRA, INDIA, 400058</b> Or by sending an Email at: <a href="mailto:cirprajat@gmail.com">cirprajat@gmail.com</a>
9	Last date for receipt of expression of interest	25 <sup>th</sup> March, 2024
10	Date of issue of provisional list of prospective resolution applicants	28 <sup>th</sup> March, 2024
11	Last date for submission of objections to provisional list	02 <sup>nd</sup> April, 2024
12	Last date of submission of resolution plans	08 <sup>th</sup> May, 2024
13	Process email id to submit EOI	<a href="mailto:cirprajat@gmail.com">cirprajat@gmail.com</a>

**VINOD KUMAR BUKALSARIA**  
INSOLVENCY PROFESSIONAL  
IBBI/IPA-001/IP-P02001/  
2020-2021/13146

Resolution Professional for Rajat Commercial Enterprises Private Limited  
Registration No: IBBI/IPA-001/IP-P-02001/2020-2021/13146



**Vinod Kumar Bukalsaria**  
AFA Valid till 07 May 2024  
Email: [cirprajat@gmail.com](mailto:cirprajat@gmail.com)  
Date: 06 March 2024  
Place: Mumbai